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G.S.R. No. 426, dated the 20th July, 1991, publishing the Ministry of Surface Transport, Internal Work Study Unit (Research Assistant) Recruitment Rules, 1991.

[Placed in Library. See No. LT-91].

Papers laid

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENT-RY AFFARIS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB) Madam on behalf of Smt. Margaret Alva, I lay on the Table—

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Annual Report and Accounts of the Bharat Immunologicals & Biologicals Corporation Limited, Bulandshahr, U.P., for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the Corporation.

II. Statement (in English and Hindi) giving reasons for the delay in laying the paper mentioned at (I) above.

[Placed in Library. See No. LT— 302/91]

Report and Accounts (1989-90) of the National Institute of Public Cooperation and Child Development, New Delhi and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT (KUMARI MAMTA BANERJEE): Madam, I lay on the Table a copy each (in English and Hindi) of the following papers:—

(a) Annual Report and Accounts of the National Institute of Public Cooperation and Child Development, New Delhi, for the year 1989-90, together with the Audit Report on the Accounts.

(b) Review by the Government on the working of the Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. *See* No. LT—261/91]

Notification under Central Reserve Police Force Act, 1949.

THE MINISTER OF STATE IN-THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): Madam, I lay on the Table, under sub-section (3) of section 18 of the Central Reserve Police Force Act, 1949, a copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs :—

> (i) G.S.R. No. 378, dated the 29th June, 1991 publishing the Indo Tibetan Border Police Company Commander (Engineer) Recruitment (Amendment) Rules, 1991.

(ii) G.S.R. No. 379 dated the 29th June, 1991, publishing the IndoTibetan Border Police Commandant (Engineer) and Assistant Commandant (Engineer) Recruitment (Amendment) Rules. 1991.

[Placed in Library. See No. LT— 316/91]

I. Report and Accounts (1988-89) of the Andaman and Nicobar Islands Integrated Development Corporation Limited, Port Blair and related papers.

II. Accounts (1989-90) of the Coir Board, Kochi (Kerala) and related papers.

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